

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.134/2020

In the matter of:

Macquarie SBI Infrastructure Investment Pte Ltd & Anr. Appellant

Vs

Soham Renewable Energy India Pvt Ltd & Ors Respondent

Ms. Sonam Gupta, Mr Manu Mishra, Mr Saurmay Kapoor, Mr Krishnendu Dutta, Mr. Anurag Tandon, Mr. Arun Kathpalia, Sr. Advocate and Mr. Karthik Sonasundram, Advocates for Appellant.

Ms Anuradh Agnihotri, Advocate for Respondent.

Ms Shailja Nujs, MR. R.V. Gautham, Mr. Udaya Holla, Sr. Advocate and Mr. Nishanth, Advocates, for R2 to 6.

With

COMPANY APPEAL (AT) NO.135/2020

In the matter of:

Macquarie SBI Infrastructure Investment Pte Ltd & Anr. Appellant

Vs

K. Sadananda Shetty & Ors Respondent

Ms. Sonam Gupta, Mr Manu Mishra, Mr Saurmay Kapoor, Mr Krishnendu Dutta, Mr. Anurag Tandon, Mr. Arun Kathpalia, Sr. Advocate and Mr. Karthik Sonasundram, Advocates for Appellant.

Mr. Nitya Kalyan, Advocate for R6-12.

Ms Shailja Nujs, Mr. Uday Holla, Sr. Advocate, Ms Neha Mathen, Advocates for R1 to 5.

MR. R.V. Gautham, Advocate for R13.

ORDER

08.10.2020- Learned counsel for the parties submits that they have already filed the written submissions and convenience compilation. The same are taken on record. Due to paucity of time the appeals are adjourned. Let the matter be fixed on **4th November, 2020 on the top of the list.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/kam